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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1299/91

New Delhi this the 6th Day of July 1995

Hon'ble Mr. A.V. Haridasan, Vice Chairman (J)

Hon'ble Mr. B.K. Singh, Member (A)

Shri Jaibir,
Son of Shri Sohal Lal,
Steno in the office of SISI, EC,
Opp. Civil Hospital,
Rewari, (Haryana) ... Applicant

(By Advocate : None)

Vs.

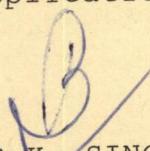
Union Public Service Commission,
through its Secretary,
Shahjahan Road,
New Delhi-110 011.

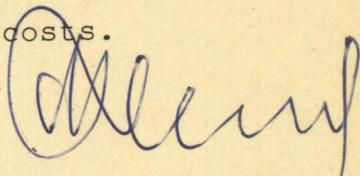
(By Advocate: None)

O R D E R (Oral)

Hon'ble Mr. A.V. Haridasan, Vice Chairman, (J)

Neither the applicant nor his counsel is present. It appears that applicant is not interested in pursuing the matter. Hence the application is dismissed without costs.


(B.K. SINGH)
Member (A)


(A.V. HARIDASAN)
Vice Chairman (J)

Mittal